

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

DATED 5TH JANUARY, 2006

APPEAL No.16 OF 2003

Association of Basic Telecom Operators of India
Vs
Telecom Regulatory Authority of India

...Appellant

...Respondent

BEFORE:

**HON'BLE MR. JUSTICE N. SANTOSH HEGDE,
CHAIRPERSON
MR. VINOD VAISH, MEMBER
LT.GEN. D.P.SEHGAL(RETD.),MEMBER**

For Appellant

:

Mr.Ramji Srinivasan
with
Mr.Priyabrat Tripathy,
Ms.Mandakini Singh,
Advocates.

For Respondent

:

Mr.Raghvinder Singh
for Mr.Meet Malhotra,
Advocate

ORDER

Learned counsel for the appellant seeks permission to withdraw this appeal.
Permission granted. Appeal is dismissed as withdrawn.

.....J
(N.Santosh Hegde)
Chairperson

.....
(Vinod Vaish)
Member

.....
(D.P.Sehgal)
Member